

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/710(KB)2017
IA(I.B.C)/1266(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	JAI PRAKASH OVERSEAS FINANCE LTD VS TECHNO FAB MANUFACTURING LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Ankita Baid, Adv.

] For the Liquidator

ORDER

1. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/1266(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the Asset Sale Report, which is placed at page nos. 13 to 17 of the application. This application is supported by an affidavit which is placed at page nos. 11 & 12 of the application. The Asset Sale Report is taken on record, and, accordingly this application is **disposed of**.
3. List the main CP for further consideration on **13.08.2024** has already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.